Annexure-6

| | Annexure-6 | | | | | | | | | | | | | |
|-----------|--|---------------------|---------------------------|-------------------|----------------------------|---|------------------------|---|----------------------|---|---------------------------------------|------------------------------|-----------------|--|
| | Name of the Corporate Debtor: ER TEXTILES LIMITED- UNDER CIRP; Date of Commencement of CIRP: 14.01.2022; List of Creditors (Version-5) as on: 19/08/2022 | | | | | | | | | | | | | |
| | List of Operational Creditors (Employees) | | | | | | | | | | | | | |
| | Name of | | Details of Claim received | | Details of Claims Admitted | | | Amount of | Amount of any mutual | | | | | |
| SI No. | authorised representative, if any | Name of Employee | Date of receipt | Amount Claimed | Amount of claim admitted | AN ANY MARKET AND ANY | Whether related party? | % of voting share in CoC, if applicable | contingent claim | STANDARD BOOK BOOK BOOK BOOK BOOK BOOK BOOK BOO | Amount of Claim under Verification | Amount of claim not admitted | Remarks, if any | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | 4944 | | | | |
| | | | | | | | | | | | | n | | |
| | | | | | 2 | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |

Sylvi.

ANUP KUMAR SINGH INSOLVENCY PROFESSIONAL IP Registration No.- IBBVIPA-001/IP-P00153 2017-2018/10322